

Shri S. K. Dey: This statement, I am sorry to say, is not correct, because 30 per cent of the credit requirement of the farmers is now being met through the co-operative sector. Apart from this, there are also taccavis which are being offered by Government in various forms.

Scheme to Increase Food Production

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Shri P. C. Borooah:

*687. **Shri Brij Raj Singh:**

Shri Onkar Lal Berwa:

Shri Gokaran Prasad:

Shri Sarjoo Pandey:

Shri C. K. Bhattacharyya:

Shri Muthiah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Planning Commission has drawn up a crash food out-put programme to achieve self-sufficiency in Food in the Fourth Five Year Plan; and

(b) if so, the broad outlines of the programme?

The Deputy Minister in the Ministry of Food and Agriculture (**Shri Shah Nawaz Khan**): (a) and (b). The food production programmes under the Fourth Five Year Plan have not yet been finalised by the Planning Commission. However this Department has drawn up a High Yielding Varieties Programme for popularising the cultivation of high yielding varieties of paddy, Mexican wheat, and hybrid varieties of maize, jowar and bajra. This programme is likely to cover an area of 32.5 million acres with expected additional production of 25.50 million tons during the Fourth Five Year Plan.

Shri P. C. Borooah: There is a loss of 11 million tons of foodgrains every year due to storage, milling, rodents and pests, housewives and hoteliers. May I know to what extent these losses are going to be saved to meet the present crisis?

Shri Shah Nawaz Khan: Every effort is being made to avoid wastages and to save grains from the damage done by vermin, pests and others.

Shri P. C. Borooah: May I know whether any rebate is going to be given to the peasants producing more foodgrains than what they produced in a basic year, say, 1964-65, to boost up production?

The Minister of Food and Agriculture (**Shri C. Subramaniam**): There is every inducement being given for increased production and we are also trying to give them a remunerative and incentive price; that should be an inducement for anybody to increase the production of foodgrains.

श्री श्रींकार लाल बेरवा : चौपी योजना में हम कितना प्रोडक्शन कर सकेंगे और कितने की कमी रह जाएगी ?

श्री शाहनवाज खां : चौपी योजना के अखिर में हमारा खयाल है कि 125 मिलियन टन का हमारा टारगेट हो । हमें उम्मीद है कि हम हम लक्ष्य तक पहुंच जायेंगे ।

श्री श्रींकार लाल बेरवा : कमी कितनी रह जाएगी ?

श्री शाहनवाज खां : कोई कमी नहीं रह जाएगी ।

Shri C. K. Bhattacharyya: A previous Food Minister, after resigning from office, came out with a statement in the press that the National Development Council and the Planning Commission were taking decisions in the matter of food without consulting his Ministry and that at the conference the representatives of the Food Ministry had to sit tongue-tied and the papers prepared by his Ministry were consigned to the waste-paper basket. Will the Minister state whether this system has improved now or whether the same system is continuing?

Shri C. Subramaniam: I am not aware of this; anyhow, as far as the papers prepared by my Ministry are concerned, they are given full consideration and I do not think they have been thrown into the waste-paper basket.

Shri Muthiah: May I know whether the Planning Commission has recommended, as part of the food programme, the implementation of crop insurance and cattle insurance in all States and, if so, when will this be implemented?

Shri C. Subramaniam: No, Sir; that is being taken up only in a few States. As I had already said, we are bringing in legislation for this purpose before Parliament.

Shri A. P. Sharma: The hon. Deputy Minister said that the scheme for the fourth plan had not been finalised. He also said about the target by the end of the fourth plan. May I know how he comes to this conclusion that there will be self-sufficiency and the target will be fulfilled when the plan has not been finalised?

Shri C. Subramaniam: Even the plan has been considered recently and certain decisions have been taken with regard to this plan. We hope to implement it.

Shrimati Lakshminthamma: Is it a fact that the government is not able to meet the fertiliser needs of the agriculturists for these programmes and, if so, how does the government propose to meet this?

Shri C. Subramaniam: I agree with the hon. member that particularly this year there has been a heavy shortage of fertilisers with reference to the demand. One of the decisions taken is to increase the availability of fertilisers in the next season.

श्री जगदेव सिंह सिद्धांती : इस में दो रायें नहीं हो सकती कि ऐग्रिकल्चर के एम० एल० सी० पास किये हुए 25 वर्ष के छोकरोँ मे गाँव के जो किसान ग्रपठित हैं और पचास

वर्ष से खेती करते चले आ रहे हैं वह ज्यादा योग्य हैं और उत्पादन करने में ज्यादा समय हैं। तो क्या कभी सरकार ने गाँवों में जा कर ऐसे खेती करने वाले किसान स भी योजना बनाते समय पूछा है या विचार विनिमय किया है, और क्या प्रागे ऐसा करेगी?

अध्यक्ष महोदय : इसके साथ क्या यह सवाल नहीं हो सकता कि ऐग्रिकल्चर एम० एल० सी० पढ़ाना ही बन्द कर दिया जाये।

श्री जगदेव सिंह सिद्धांती : यह तो बहुत ही अच्छा है।

श्री शाहनवाज खाँ : जो ग्रफसर मुक़र्रर किये गये हैं खेती का उत्पादन बढ़ाने के लिए उनको जो जानकारी कालेजज और किताबों से है उसके प्रभाव भी वह मौकों पर जा कर देहात में रहने वालों से पूछते हैं और गाँवों में जा कर उनसे बात करते हैं और जो फायदा उठा सकते हैं वह उठाते हैं।

श्री जगदेव सिंह सिद्धांती : किताबों में न घनाज है और न पानी है।

Shri Kapur Singh: With due respect to your direction yesterday, I am entitled to ask as to what is the meaning of "crash food output," for crash indicates a process which comes to a sorry end and much too quickly. We also want to know whether "food output" means cooked food or agro-edibles. Unless we know this, how can we proceed with this question?

Shri D. C. Sharma rose—

Mr. Speaker: How does it affect him? If he has to say that it is wrong English, that is a different thing.

Shri D. C. Sharma: How does it affect him, Sir? It affects the whole House.

Mr. Speaker: He has not allowed me to make my observations and he has stood up.

Shri Surendranath Dwivedy: He has a guilty conscience; wherever there is wrong English, he says he is responsible for that.

Mr. Speaker: What should I do now?

Shri Kapur Singh: I have a real difficulty, here, Sir.

Mr. Speaker: I appreciate that; but I can't help him.

Shri Shinkre: The Food Minister is reported as having said recently that the ministers of this government are mere rubber-stamps in the sense that they can achieve very little because the entire file comes practically cooked before them for their signature.

Mr. Speaker: For the present he is in the shadow Cabinet. When he comes into the real Cabinet, he might put that.

Shri Shinkre: In this context, may I know whether this aspect has been considered in this scheme for increasing food production? Otherwise, there will be only increase in paper consumption in the Central Cabinet and the Secretariat and not in food production.

Mr. Speaker: Is it followed?

Shri Shinkre: I shall repeat it, Sir.

Mr. Speaker: That would take another couple of minutes.

Shri Shinkre: May I know whether this aspect referred to by him has been or is being considered by the Planning Commission in order to increase food output?

Shri C. Subramaniam: Every aspect is being considered for increasing food production.

Lists of Scheduled Castes and Scheduled Tribes

- *638. **Shri P. R. Chakraverti:**
Shri P. C. Borooah:
Shri Kapur Singh:
Shri Selnaki:
Shri P. K. Des:

Shri Narasimha Eddy:

Shri Yashpal Singh:

Shri Hem Raj:

Shri Warrior:

Shri Daji:

Shri Onkar Lal Berwa:

Shri Siddiah:

Shrimati Maimoona Sultan:

Shri D. J. Naik:

Shri D. S. Patil:

Shri Buta Singh:

Will the Minister of Social Security be pleased to refer to the reply given to Unstarred Question No. 2574 on the 21st September, 1965 and state:

(a) whether Government have since approved the recommendations of the Advisory Committee on the revision of the lists of Scheduled Castes and Scheduled Tribes;

(b) whether steps have been taken to introduce necessary legislation to implement them;

(c) the measures adopted to make a survey of the social and economic progress made by the Scheduled Castes and Scheduled Tribes prior to the revision of the list; and

(d) the criteria of de-scheduling the Harijans and Tribals?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) to (d). The recommendations made by the Advisory Committee on Revision of Lists of Scheduled Castes and Scheduled Tribes are still under consideration. It is proposed to discuss these with MPs and Ministers of all the States belonging to Scheduled Castes and Scheduled Tribes in meetings to be held on the 9th and 10th December, 1965. Decisions will be taken only after these meetings.

Shri P. R. Chakraverti: May I know whether the Government has taken note of the fact that despite all legal provisions the disabilities; social and economic, are still clinging to these under-privileged people; if so, what steps Government propose to take to do away with these disabilities?